

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 2534 - A

Dated, Calcutta, the 24th April, 2018

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands .**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Director, West Bengal Judicial Academy, Kolkata**
- 6) The Secretary, Judicial Department, Government of West Bengal**

**Sub. : Filling up the vacant post of Presenting Officer, by deputation
failing which re-employment/contract basis, in National
Human Rights Commission, New Delhi.**

Sir,

With reference to the subject captioned above, I am directed to inform that National Human Rights Commission (NHRC), New Delhi, has uploaded a Vacancy Circular being No. A-12014/3/2018-Estt. dated 03.04.2018 inviting applications for filling up vacant post of **Presenting Officer** by deputation failing which by re-employment/contract basis in National Human Rights Commission, New Delhi.

You are, accordingly, requested to cause informing all the members of West Bengal Judicial Service posted in your judgeship, so that the eligible and willing officer can visit the website of NHRC, download the relevant contents and submit the filled in application alongwith other requisites as sought for therein, also seeking permission of this Hon'ble Court to apply therefor.

You are further requested to cause forwarding applications, if any submitted to you, to the office of the undersigned so as the same to reach on or before 01.05.2018 for consideration and necessary action.

Yours faithfully,

Sd/-

Registrar (Judicial Service)